

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 764
TO BE ANSWERED ON 21.11.2016**

Foreign Students in IITs

764. SHRI ASADUDDIN OWAISI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has decided to allot 10% additional seats to foreign students in Indian Institutes of Technologies (IITs);
- (b) if so, the details thereof;
- (c) whether the Government has identified examinations centres for these students in foreign countries;
- (d) if so, the details of the countries so identified and the other changes made by the Government in this regard to admission in IITs for Scheduled Caste/ Scheduled Tribe and Persons with Disability (PWD)category candidates;
- (e) whether the Directors of IITs have opposed this move of outsourcing students in IITs; and
- (f) if so, the reasons put forward by them and other steps taken or being taken by the Government for smooth conducting of admission in IITs?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. MAHENDRA NATH PANDEY)**

(a) to (d) : Foreign students have been allowed to register for JEE (Advanced) 2017 and the seats allotted to them are supernumerary with a cap of 10% of total number of seats in each course. It has also been decided to conduct JEE (Advanced) 2017 examination in 6 examination centres abroad, namely Addis Ababa (Ethiopia), Colombo (Sri Lanka), Dhaka (Bangladesh), Dubai (UAE), Kathmandu (Nepal) and Singapore. For SC/ST students the qualifying marks in the 12th Class exam have been relaxed from 75% to 65%.

(e) : No, Madam.

(f) : Does not arise.

F.No. H-11016-41/2016-TS.I
Government of India
Ministry of Human Resource Development
Department of Higher Education
Technical Section - I

Subject: Lok Sabha Unstarred Question No. 764 for answer on 21.11.2016, asked by Shri Asaduddin Owaisi, regarding Foreign Students in IITs.

May kindly see the admitted version of the Lok Sabha Unstarred Question No. 764, for answer on 21.11.2016, asked by Shri Asaduddin Owaisi, regarding Foreign Students in IITs. The Question reads as under:

- (a) whether the Government has decided to allot 10% additional seats to foreign students in Indian Institutes of Technologies (IITs);
- (b) if so, the details thereof;
- (c) whether the Government has identified examinations centres for these students in foreign countries;
- (d) if so, the details of the countries so identified and the other changes made by the Government in this regard to admission in IITs for Scheduled Caste/ Scheduled Tribe and Persons with Disability (PWD)category candidates;
- (e) whether the Directors of IITs have opposed this move of outsourcing students in IITs; and
- (f) if so, the reasons put forward by them and other steps taken or being taken by the Government for smooth conducting of admission in IITs?

2. Based on the information available in the Section, a draft reply to the above Question has been attempted and placed on the file for consideration and approval of the Hon'ble MoS.